

ITEM NO.4

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 14-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Shailendra Kumar Mishra, Adv.
Mr. Sharad Prakash Pandey, Adv.
Mr. Ashutosh Gupta, Adv.
Mr. Shivam Tomar, Adv.
Mr. Ashutosh Jha, AOR

For Respondent(s)

Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Mr. Pankaj Singh, Adv.
Ms. Ranjana Singh, Adv.
Mr. Sanjay Kumar Dubey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 & 3 are duly represented.

Await execution report ofailable warrant from both
the police stations in respect of respondent No.2.

List again on 14.11.2024.

SUJATA SINGH
Registrar

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